

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) There are 197 Primary Health Centres in North Gujarat. In addition 251 Rural Family Welfare Centres are functioning in Gujarat at Block level PHCs.

(b) Primary Health Centres are funded by the State sector under the Minimum Needs Programme.

The details of funds released to Rural Family Welfare Centres are:—

Year	Rs. in Lakhs
1992-93	541.20
1993-94	725.00
1994-95 (till date)	455.59

FPI in Tribal Areas

1720. SHRI GABHAJI MANGAJI THAKORE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the subsidy provided to food processing units in the tribal areas during the last three years, year-wise; and

(b) the details of assistance provided under various schemes to Gujarat and Rajasthan during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) The Ministry is operating various Plan Schemes for the development of food processing industries in the country, including those in the tribal areas. Assistance level under some schemes, for the tribal areas are 25% more than other areas. Details of assistance provided under the plan schemes of the Ministry, the benefits of which may mainly accrue to tribal area, are given below for the last three years:—

(Rs. in Lakhs)

1991-92	416.91
1992-93	238.72
1993-94	302.28

(b) Details of assistance provided under various schemes to the States of Gujarat and Rajasthan during the last three years are as under:—

(Rs. in lakhs)

	91-92	92-93	93-94
Gujarat	8.75	112.00	8.55
Rajasthan	1.00	—	5.70

Artificial Insemination

1721. SHRI VILAS MUTTEMWAR:
SHRI SURENDRA PAL PATHAK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Kritrim garbhadhan par niyam na hone sey pharji doctors ki mauz" appearing in "Jansatta" dated September 9, 1994;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c) Guidelines on ethical issues for Assisted Reproduction technologies are being formulated.

Eye Banks

1722. SHRI C. P. MUDALAGIRIYAPPA:
SHRI K. G. SHIVAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Eye-banks in the country; and

(b) the estimated number of patients benefitted by these eye banks during the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) About 150 Eye Banks are functioning in the country and 11,000 people are estimated to have benefited from these Banks.

[Translation]

Filaria and Malaria Kala Azar

1723. SHRI BRIJ BHUSAN SHARAN SINGH:
SHRI BALRAJ PASSI:
SHRI PANKAJ CHOWDHARY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether our scientists have discovered a new technique for the early diagnosis of the three major diseases, Malaria, Filaria and Kala Azar;

(b) if so, the details thereof; and

(c) the estimated number of people likely to be benefited by this technique?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) research and development activities are being conducted at various institutions to develop newer tests for the diagnosis and early detection of Malaria, Filaria and Kala Azar. The techniques developed in the laboratory are still under trial and screening.

[English]

Fleet Strength of DTC

1724. SHRI B.L. SHARMA PREM:
SHRI RAM SADAN:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of buses in DTC fleet at present and the number of buses lying idle in different Depots;

(b) the average number of DTC buses which ply on the roads daily;

(c) whether there is any proposal to augment the strength of DTC fleet;

(d) if so, the details thereof;

(e) the financial performance of DTC during 1991-92, 1992-93 and 1993-94;

(f) the loss incurred by DTC on account of idle buses; and

(g) the steps taken to revamp the functioning of D.T.C.?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) As on 8.12.94, DTC had a fleet strength of 3500 buses. However, out of this strength 2156 buses were operating and remaining were held-up in workshops for various stages of general and preventive maintenance and some cases for want of tyres and other spares.

(b) On an average 2212 buses plied daily during the month of November, 94.

(c) No, Sir At present there is no such proposal.

(d) Does not arise.

(e) The details are as under:—

Year	Working Loss (Excl. interest & Depreciation)	(Rs. in crores) Net Loss (Incl. Interest & depreciation)
1991-92	83.96	203.82
1991-92	53.93	245.28
1993-94	71.48	281.84

(f) The net loss after off-setting the variable cost is estimated at about Rs. 25 crores per annum.

(g) The Government is finalising an inter-connected package for rehabilitation of DTC with a view to ensure its long term viability. The main suggestions made are:— at about Rs. 25 crores per annum.

1. Reduction in manpower ratio;
2. Rationalising the size of DTC fleet to 3500 buses;
3. Withdrawal of DTC buses from loss making routes;
4. Conversion of all outstanding loans and accumulated interest as on 31.3.1993 into equity; and
5. Reimbursement by Government of the losses on account of various concessional passes issued by DTC.

Telecom Employees

1725. SHRI AJOY MUKHOPADYAY:
SHRI SIVAJI PATNAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any Committee was constituted to formulated the methods to safeguard the interest of telecom employees;

(b) if so, the details thereof;

(c) whether the said committee has submitted its report;

(d) if so, the salient features thereof; and

(e) if not, the time by which the report is likely to be received and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) A copy of the order constituting the Committee is attached as statement-I.

(c) to (e) No, Sir. It has been decided that the committee may progressively implement the decisions arrived at without waiting for a formal report of the Committee. Salient decisions taken by the committee so far are at statement-II attached. Suitable orders are being issued to implement the decisions.

Statement-I

DEPARTMENT OF TELECOMMUNICATIONS SANCHAR BHAVAN, NEW DELHI—110001.

No. 37-2/94-SRT

Dated the 18th August, 1994

OFFICE MEMORANDUM

In pursuance of the agreement reached with the 3 Federations of Department of Telecom viz., FNTD NFTE and BTEF on 16th August, 1994, a Committee is hereby constituted. The Committee would go into the issues to safeguard all the interests of the DOT employees and to formulate an effective strategy so that the DOT will be able to meet the challenge of the private sector competitions and be able to operate on equal footing.

2. Constitution of the Committee.

STAFF REPRESENTATIVES:

- (i) Ch Reghubir Singh, Leader (Staff Side), Telecom Deptt. Council (JCM)
- (ii) Shri O.P. Gupta, Secretary General, NFTE
- (iii) Shri R. Venkataraman, FNTD
- (iv) Shri S.W. Latey, Secretary General, BTEF

DOT REPRESENTATIVES:

- (i) Chairman, Telecom Commission
- (ii) Member (Finance)
- (iii) Member (Service)

The Chairman, Telecom Commission will be the Chairman of the Committee DDG (SR) will be the Secretary of the Committee.

3. The Committee will have access to the Joshi Committee Report. ICICI Report and other such information required.

4. The Committee will submit the report by the 1st week of Sept. 1994.

Sd/—

(A.K. BHATNAGAR)
DY. DIRECTOR GENERAL (SR)

To,
All members of the Committee.